

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1245
ANSWERED ON:29.07.2003
ATROCITIES ON SCS/STS
BHAN SINGH BHAURA;SUDARSANA E.M. NATCHIAPPAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of attacks/violence committed against Scheduled Castes/Scheduled Tribes reported during each of the last three years and till date, State-wise;
- (b) the number of persons arrested and convicted for such violence;
- (c) whether the Government and National Human Rights Commission (NHRC) has conducted an enquiry into the allegation of atrocities on dalits in the country; and
- (d) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a): The State-wise and headwise incidence of crime committed against the members of the Scheduled Castes and Scheduled Tribes during 1998, 1999 and 2000 are at Annexure I-VI respectively.

(b): As per available information, the number of persons arrested during 1998, 1999 and 2000 under Protection of Civil Rights Act, 1955 (PCR Act) were 2240, 1512 and 1260 respectively and under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 (POA Act) were 25084, 24568 and 26773 respectively. The conviction rates for the cases under PCR Act & POA Act respectively were 22.6% and 32.2% for 1998, 26.2% and 28.6% for 1999 and 25.2% and 32.3% for 2000.

(c) & (d): In cases, where the National Human Rights Commission (NHRC) is satisfied that the allegations disclose prima facie violation of human rights, investigation reports from the State Governments and other concerned authorities are obtained. In appropriate cases, the Commission also deposes its team of officers for spot investigation. Appropriate action is taken in the light of the investigation reports received from the concerned authorities.

INCIDENCE OF CRIMES COMMITTED AGAINST SCHEDULED CASTES DURING 1998

S.N.	State/UT	Murder ping & Abduc- tion Act.	Hurt Act (Prev of atro- cities Act.	Rape (Prev)	Kidnap- Offences	Dacoity	Robbery	Arson	PCR	SC/ST	Other	Total
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1. ANDHRA PRADESH 35 364 46 6 0 0 5 158 536 455 1605

2. ARUNACHAL PR. 0 0 0 0 0 0 0 0 0 0 0 0

3. ASSAM 0 0 0 0 0 0 0 0 0 0 0 0

4. BIHAR 12 253 23 3 3 1 12 12 269 197 785

5. GOA 0 0 0 0 0 0 0 2 0 2

6. GUJARAT 21 243 20 18 4 32 11 27 595 913 1884

7 HARYANA 6 51 24 12 2 13 0 0 18 33 159

8. HIMACHAL PR. 1 3 7 1 0 0 0 2 19 26 59

17. NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18. ORISSA	10	145	8	4	0	3	3	3	263	333	772				
19. PUNJAB	5	9	7	2	0	0	0	1	6	9	39				
20. RAJASTHAN	49	154	146	10	0	3	67	19	887	4288	5623				
21. SIKKIM	0	4	0	0	0	0	4	0	0	4	12				
22. TAMIL NADU	20	165	12	11	0	3	1	109	366	196	883				
23. TRIPURA	0	0	0	0	0	0	0	0	0	0	0				
24. UTTAR PRADESH	279	672	276	133	19	50	145	1	2597	1950	6122				
25. WEST BENGAL	0	0	0	0	0	0	0	0	0	0	0				

TOTAL (STATES) 506 3241 1000 228 36 109 337 665 7289 11651 25062

26. A & N ISLANDS	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27. CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28. D & N HAVELI	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29. DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30. DELHI	0	0	0	0	0	0	3	10	5	18					
31. LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32. PONDICHERRY	0	0	0	0	0	0	0	10	2	1	13				

TOTAL (UTS) 0 0 0 0 0 0 0 13 12 6 31

TOTAL (ALL INDIA) 506 3241 1000 228 36 109 337 678 7301 11657 25093

SOURCE : MONTHLY CRIME STATISTICS

INCIDENCE OF CRIMES COMMITTED AGAINST SCHEDULED CASTES DURING 2000

S.N.	State/UT	Murder	Hurt	Rape	Kidnap-	Dacoity	Robbery	Arson	PCR	SC/ST	Other	Total
		ping &	Act (Prev)	Offences	Abduc-	of atro-						
		tion	cities		Act.							

1. ANDHRA PRADESH 29 323 53 9 2 0 8 284 529 345 1582

2. ARUNACHAL PRA. 0 0 0 0 0 0 0 0 0 0 0 0

3. ASSAM 0 4 0 0 0 1 1 0 1 4 11

4. BIHAR 4 244 17 5 2 3 12 6 220 228 741

5. GOA 0 0 0 0 0 0 0 0 1 0 1

6. GUJARAT 22 184 15 15 2 16 8 7 334 729 1332

7 HARYANA 2 37 20 6 0 0 2 1 21 28 117

8. HIMACHAL PRA. 0 7 6 0 0 1 3 10 16 9 52

9. JAMMU & KASHMIR 0 0 3 0 0 0 0 1 1 4 9

10. KARNATAKA 11 13 16 2 0 0 1 100 1176 10 1329

11. KERALA 7 126 65 0 1 0 4 0 146 118 467

12. MADHYA PRADESH 45 798 289 26 5 8 27 27 539 2867 4631

13. MAHARASHTRA 2 16 49 4 1 2 5 98 128 184 489

14. MANIPUR 0 0 0 0 0 0 0 0 0 0 0 0

15. MEGHALAYA 0 0 0 0 0 0 0 0 0 0 0 0

16. MIZORAM 0 0 0 0 0 0 0 0 0 0 0 0

17. NAGALAND 0 0 0 0 0 0 0 0 0 0 0 0

18. ORISSA 16 89 17 0 0 0 5 1 349 316 793

19. PUNJAB 0 4 8 2 0 0 0 0 17 3 34

20. RAJASTHAN 48 153 128 13 1 3 49 0 454 4341 5190

21. SIKKIM 0 0 1 0 0 0 0 0 0 14 15

20. RAJASTHAN	15	53	28	2	0	1	12	0	213	808	1132
21. SIKKIM	2	10	0	1	0	0	2	0	1	17	33
22. TAMIL NADU	2	7	1	0	0	0	0	14	7	0	31
23. TRIPURA	0	0	0	0	0	0	0	0	0	0	0
24. UTTAR PRADESH	2	20	4	1	0	0	5	0	40	38	110
25. WEST BENGAL	0	0	0	0	0	0	0	0	0	0	0
TOTAL (STATES)	66	638	331	56	5	15	38	47	708	2367	4271

26. A & N ISLANDS	0	0	0	0	0	0	0	0	0	0	0
27. CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0
28. D & N HAVELI	0	0	0	0	0	0	0	0	1	0	1
29. DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0
30. DELHI	0	0	0	0	0	0	0	0	0	0	0
31. LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0
32. PONDICHERY	0	0	0	0	0	0	0	3	0	1	4
TOTAL (UTS)	0	0	0	0	0	0	3	1	1	1	5

TOTAL (ALL INDIA) 66 638 331 56 5 15 38 50 709 2368 4276

SOURCE : MONTHLY CRIME STATISTICS

INCIDENCE OF CRIMES COMMITTED AGAINST SCHEDULED TRIBES DURING 1999

S.N. State/UT Murder Hurt Rape Kidnap- Dacoity Robbery Arson PCR SC/ST Other Total
ping & Act (Prev) Offences
Abduc- of atro-
tion cities
Act.

1. ANDHRA PRADESH	4	48	22	7	0	0	1	7	39	50	178
2. ARUNACHAL PRA.	0	0	0	0	0	0	0	0	0	1	1
3. ASSAM	0	0	0	1	0	0	1	0	0	0	2
4. BIHAR	1	15	6	1	1	0	0	14	29	67	
5. GOA	0	0	0	0	0	0	0	0	0	0	0
6. GUJARAT	11	55	23	6	1	1	8	1	45	216	367
7 HARYANA	0	0	0	0	0	0	0	0	0	0	0
8. HIMACHAL PRADESH	0	17	0	0	0	0	0	0	0	2	19
9. JAMMU & KASHMIR	0	0	0	0	0	0	1	0	0	2	3
10. KARNATAKA	3	0	1	0	0	0	0	4	49	3	60
11. KERALA	0	23	10	0	0	1	2	0	14	31	81
12. MADHYA PRADESH	38	216	233	28	0	3	16	3	105	1114	1756
13. MAHARASHTRA	4	13	34	9	1	1	1	13	18	77	171
14. MANIPUR	0	0	0	0	0	0	0	0	0	0	0
15. MEGHALAYA	0	0	0	1	0	0	0	0	0	0	1
16. MIZORAM	0	1	0	0	0	0	0	0	0	0	1
17. NAGALAND	0	0	0	0	0	0	0	0	0	0	0
18. ORISSA	3	105	10	1	0	1	0	7	94	114	335
19. PUNJAB	0	0	1	0	0	0	0	4	0	5	
20. RAJASTHAN	14	61	40	4	0	1	13	0	175	913	1221
21. SIKKIM	0	8	2	1	0	0	0	0	0	7	18
22. TAMIL NADU	1	70	0	0	0	0	0	10	11	13	105

TOTAL (STATES) 59 447 403 48 5 2 32 31 498 2660 4185

26. A & N ISLANDS 0 0 0 0 0 0 0 0 0 0 1 1

27. CHANDIGARH 0 0 0 0 0 0 0 0 0 0 0 0

28. D & N HAVELI 0 0 0 0 0 0 0 0 0 3 0 3

29. DAMAN & DIU 0 0 0 0 0 0 0 0 0 0 0 0

30. DELHI 0 0 0 0 0 0 0 0 0 0 0 0

31. LAKSHADWEEP 0 0 0 0 0 0 0 0 0 1 0 1

32. PONDICHERRY 0 0 0 0 0 0 0 0 0 0 0 0

TOTAL (UTS) 0 0 0 0 0 0 0 0 4 1 5

TOTAL (ALL INDIA) 59 447 403 48 5 2 32 31 502 2661 4190

SOURCE : MONTHLY CRIME STATISTICS

Note : Figures are provisional.